

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The average number of flights and passengers who travel by these flights are as under:

<i>Average number of flights</i>	<i>Average number of passengers</i>
Morning — 36	3896
Evening — 23	2542

(b) Yes, Sir. These security measures include (1) Pre-embarkation (anti-hijacking) security checks (2) Anti-sabotage security checks (3) Surveillance Patrolling in the terminal building and operational area (4) Perimeter security of the airport and (5) Anti-terrorist measures.

(c) and (d) Do not arise.

Appointment of Chairman-cum-Managing Director of Air India

1952. SHRIMATI MAHENDRA KUMARI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Chairman-cum-Managing Director of the Air India has retired and if so, when;

(b) whether new Chairman-cum-Managing Director has been appointed and if not, the reason therefor; and

(c) the time by which the new Chairman-cum-Managing Director will be appointed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (c) The former Chairman-cum-Managing Director of Air India resigned with effect from 17-7-1990. The appointment of a regular CMD is receiving the attention of the Government and a decision is expected to be taken soon.

Participation of Private Sector in Gas Projects

1953. SHRIMATI MAHENDRA KUMARI:

SHRI VIRENDRA SINGH:

SHRI RAMESH CHAND TOMAR:

SHRI GOPINATH GAJAPATHI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to allow private sector to invest in gas projects;

(b) if so, the details of the each project and cost thereof;

(c) whether it is proposed to privatise both the Oil and Natural Gas Commission and the Oil India Limited also; and

(d) If so, the details thereof?

THE MINISTER OF PETROLEUM & NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) Private sector companies have already invested in projects for downstream use of natural gas in various sectors including fertilizer, sponge iron, city gas distribution etc. The cost would vary from project to project depending on its capacity and end use.

(c) No, Sir.

(d) Does not arise.

Railway Passes to Ex-Members of Parliament

1954. SHRIMATI MAHENDRA KUMARI: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether the Government propose to issue free railway passes to ex-Members of Parliament;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PARLIAM-
ENTARY AFFAIRS (SH. GHU-
LAM NABI AZAD): (a) No, Sir.

(b) Does not arise.

(c) The matter has been considered by the Government and it has not been considered feasible to decide in favour of the extension of free rail travel facility to the ex-Members of Parliament.

[Translation]

Harnessing of Bio-Gas and Solar Energy in Bihar

1955. SHRI TEJ NARAYAN SINGH: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the names of the places where bio-gas and solar energy programmes have been implemented in Bihar, district-wise;

(b) the number of villages in each district benefited by these plants; and

(c) the names of villages so benefited in Jahanabad district?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) The information desired is being collected and will be laid on the Table of the House.

12.00 hrs.

RE. BANK OF CREDIT & COM-
MERCE INTERNATIONAL

[English]

SHRI JASWANT SINGH (Chit-torgarh): Mr. Speaker, Sir, yesterday, you had, in the House, assured.....

MR. SPEAKER: Before you make your point, I would like to say that yesterday I was informed by the Government that the statement on the BCCI issue is not ready and they are likely to put it on the Table of the House tomorrow.

(Interruptions)

SHRI JASWANT SINGH: Sir, let me say what I have to say. On the BCCI issue, you had assured the House that a statement would be made in the House today.

MR. SPEAKER: I did not assure: I said that it should be made.

SHRI JASWANT SINGH: Sir, I correct myself. You do not assure; you direct and you had directed that a statement should be made in the House today. Now, the List of Business has no such reference. The hon. Finance Minister is to reply to the Budget debate today.

MR. SPEAKER: He wants to give an explanation to that point.

SHRI JASWANT SINGH: Would he like to give an explanation as to why the statement is not being made?

MR. SPEAKER: Yes.

SHRI JASWANT SINGH: In that case, with your permission, I would point out as to what our expectations are about that statement, because there are various angles to it.

MR. SPEAKER: You had raised this matter in Zero Hour. Nothing has crystallised and you expect a statement. I do not know what kind of a statement they are giving. Now, it is between you.

(Interruptions)

SHRI CHANDRA JEET YADAV (Azamgarh): Sir, it is not between one person and another. Several Members made enquiries on several points. One of the point was that the Bombay Branch of the BCCI had